

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **11.07.2024** THROUGH **PHYSICAL HEARING**

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)  
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Application No : -  
Petition No : TCP/173/2016  
Name of Petitioner : Raja Raja Varma Purushothaman  
& Vs  
Name of Respondent : WW Shipping Agencies Private Ltd & 6 Ors  
Section : Sec 397/398 of CA 1956  
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**ORDER**

Present: Mr. Viyyash Kumar, Ld. Counsel for Petitioner.  
Ld. Senior Counsel Mr. Srinivasan for Respondent.

Ld. Counsel for Respondent seeks adjournment submitting that due to some exigencies, he had to go to Madurai.

List the Petition for hearing on **26.08.2024 at 2.30 PM.**

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**[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]  
MEMBER (JUDICIAL)**